## LOSSES SUFFERED BY BOKARO STEEL PLANT AND OTHER PUBLIC SECTOR PROJ

1596. SHRIMATI VIDYAWATI CHATURVEDI: SHRI DEVDJTT KUMAR KIKABHA PATEL:

Will the Minister of IRRIGATION AND POWER be phased to state:

- (a) whether it is a fact that a letter dated 28th September, 1970, from the 'Convenoi of the 'Forum tor public Grievances' has been received by him in cor nection with certain irregularities wl ich caused colossal looses to the nat on in some Public Se-tor Projects in general and particularly at Bok; ro Steel Plant;
  - (b) if so, the det dis of the letter; arid
- (c) the action tak > n by Government thereon?

THE DEPUTY M; NISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESWAR PRASAD): (a) to (c) In his letter dated 28th September, 1970, the Convenor, Forum or public Grievances (Delhi) has made allegations specifically against the conduct of an officer of the B har State Electricity Board in connection with the award of contracts for works relating to the installation of power stations at the Bokaro Stei 1 Plant, Badarpur Project of the Go\ ernment of India and Pathratu Pm ject of the Bihar State Electricity Board. The allegations were referred to the Bihar State Government who have reported that a Commission of Enquiry has been set up by tie Government of Bihar on 20th October, 1970, under the Commission ol' Enquiry Act to enquire into the causes of losses and shortfalls in the performance of the Board, and that this Commission will be in a position io enquire into the various allegatio<sup>1</sup>

## Loss in Public Sector Projects

1597. SHRIMATI VIDYAWATI
CHATURVEDI: SHRI
DEVDATT KUMAR
KIKABHAI PATEL:
SHRI D. THENGARI:

Will the Minister of IRRIGATION AND POWER be pleased to ctate:

- (a) whether it is a fact that about 12 Members of Parliament have jointly written a letter on the 16th October, 1970 to him concerning the loss of crores of Rupees in the Public Sector Projects;
  - (b) if so, the details thereof; and
- (c) the action taken by Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD): (a) Yes, Sir. The Members of Parliament had endorsed a copy of the letter dated 28th September, 1970, from the Convenor, Forum for Public Grievances (Delhi).

(b) and (c) In his letter the Convenor, Forum for Public Grievances has allegations specifically against the conduct of an officer of the Bihar State Electricity Board in connection with award of contractis for works relating to the installation of power stations at the Bokaro Steel Plant, Badarpur Project of the Government India and the Pathratu Project of the Bihar State Electricity Board. The allegations Bihar were referred to the Government who have reported that a Commission of Enquiry has been set up by the Government of Bihar on the 20th October 1970 under the Commission of Enquiry Act to enquire into the causes of losses and shortfalls in the performance of the Board. As this Commission will be in a position to enquire into the various allegations against the officer concerned, no separate enquiry is considered necessary for the present.